

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No.779/2024

ABDUL SALAM @ SHANU & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

IA No. 60664/2025 - EXEMPTION FROM SERVING NOTICE

Date : 24-04-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE JOYMALYA BAGCHI
[IN CHAMBERS]

For Petitioner(s) : Mr. Aman Naqvi, Adv.
Mr. Bharat Gupta, AOR

For Respondent(s) : Ms. Ruchira Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No.60664/2025, i.e., application seeking exemption from
service to respondent No.2 is rejected.

(NEHA GUPTA)
SENIOR PERSONAL ASSISTANT

(NIDHI WASON)
COURT MASTER (NSH)